

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2602
ANSWERED ON 24/03/2025**

EARTHQUAKE-RESISTANT STANDARDS COMPLIANCE

2602. SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the data on the percentage of urban houses that are compliant with earthquake-resistant standards since 2019, State-wise and year-wise;
- (b) the details of the collaboration with local bodies, housing authorities and private builders to ensure earthquake preparedness in urban housing projects;
- (c) the initiatives undertaken to retrofit existing urban houses to make them earthquake-resistant;
- (d) the steps taken to make insurance for earthquake-related damages more accessible and affordable for urban homeowners; and
- (e) whether any Government schemes or incentives are there to support homeowners in upgrading their houses for better earthquake preparedness, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): ‘Land’ and ‘Colonisation’ are State subjects. However, this Ministry has published “Model Building Bye-Laws- 2016” for the guidance of the State Governments, Urban Local Bodies, Urban Development Authorities, etc. for revising their building bye laws as per their local requirements. State-wise and year-wise data on the percentage of urban houses that are compliant with earthquake – resistant standards is not available with this Ministry.

Moreover, with respect to earthquake resistant housing, Chapter VI of the Model Building Bye-Laws 2016, titled “Provisions for Structural Safety” has provisions of earthquake protection in houses, which provides for various IS codes to be followed while designing earthquake resistant buildings as per details given below:

- IS: 1893 (Part 1)-2002 "Criteria for Earthquake Resistant Design of Structures (Fifth Revision)"
- IS:13920-1993 "Ductile Detailing of Reinforced Concrete Structures subjected to Seismic Forces - Code of Practice"
- IS:4326-2013 "Earthquake Resistant Design and Construction of Buildings - Code of Practice (Second Revision)"
- IS:13828-1993 "Improving Earthquake Resistance of Low Strength Masonry Buildings - Guidelines"
- IS:13827:1993 "Improving Earthquake Resistance of Earthen Buildings- Guidelines"
- IS:13935-2009 "Seismic Evaluation, Repair and Seismic Strengthening of Buildings – Guidelines.

Further, the National Building Code (NBC) 2016 of India also includes comprehensive guidelines for designing earthquake-resistant buildings, emphasizing structural safety in seismic zones.
